

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B.SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Civil) No(s).23530/2004

RAM DEI & ORS.

Petitioner(s)

VERSUS

RAM PRASAD MAURYA & ANR.

Respondent(s)

(With appln(s) for exemption from filing O.T.,permission to place addl. documents on record and prayer for interim relief and office report )

Date: 30/04/2007 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Rameshwar Prasad Goyal,Adv.

For Respondent(s)

Mr. Pradeep Misra,Adv.

UPON hearing counsel the Court made the following

O R D E R

Deleted.

(B.SUDHEENDRA KUMAR)

Registrar

hj